

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 8454/2018

(Arising out of impugned final judgment and order dated 07-06-2017 in JA No. 4225/2013 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SANJU

Respondent(s)

(WITH PRAYER FOR INTERIM RELIEF and IA No.42952/2018-CONDONATION OF DELAY IN FILING and IA No.42953/2018-EXEMPTION FROM FILING O.T.)

Date :02-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. Pramod Swarup, Sr. Adv.
Ms. Arpita Singhal, Adv.
Mr. Akshat Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is
allowed.

Delay condoned.

Leave granted.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Indu Kumari Pokhriyal]
Asstt. Registrar